

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2802
ANSWERED ON:15.03.2010
APPOINTMENT OF LOKPALS UNDER MGNREGS
Guddu Shri Premchandra

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether all the Lokpals have been appointed by the Government under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in the country including Madhya Pradesh;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the time by which it is likely to be done?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a) to (c): Order by the Ministry of Rural Development directing all States to establish district level ombudsman (Lokpals) was issued on 7.9.2009. Some of the State Governments sought clarifications from the Ministry regarding the selection procedure to be followed for appointment of Lokpals. The requisite clarifications have been issued by the Ministry on 21.1.2010. States are required to follow the selection procedures as provided in the scheme and as per clarifications issued.

(d): As per reports received from State Governments, the process of selection of Lokpals has been started.